


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAI SMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 253/241/HDB/2017
NAME OF THE COMPANY	Cobalt Power Pvt Ltd
NAME OF THE PETITIONER(S)	Navayuga Engineering Limited
NAME OF THE RESPONDENT(S)	Cobalt Power Pvt Ltd & 8 other Respondents
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIMAL VASIREDDY	ADVOCATE	VASIREDDY.VIMAL@FMAL.COM 0350251015	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.Vimal Vasireddy, Learned Counsel for the Petitioner.

C.P. Admitted. The Learned Counsel for the Petitioner is directed to serve notice on all the Respondents.

Post the case on 23.01.2018.


MEMBER (Technical)


MEMBER (Judicial)